

lestivai advance nor for Bicycle advance;

(b) whether it is a fact that they are also not eligible to book scooters from the Government pool for their personal use; and

(c) if the reply to parts (a) and (b) above be in the affirmative, what are the reasons therefor?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) and (c) Government servants drawing pay up to Rs. 375 p.m. are eligible for festival and bicycle advances, the intention being to restrict these advances to low-paid employees.

(b) No, Sir.

#### DOCTORS FOR N.E.F.A.

\*629. SHRI LILA DHAR BAROOAH: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that due to lack of promotional opportunities and Other facilities, doctors are not willing to go to North East Frontier Area to take up employment; and

(b) if so, what steps Government are taking to make these posts more attractive and lucrative?

THE MINISTER FOR HEALTH (DR. SUSHILA NAYAR): (a) and (b) All posts of doctors serving in N.E.F.A. have been included in the Central Health Service, and therefore, the prospects of promotion for doctors serving in N.E.F.A. are now the same as for all other members of the Service. Doctors posted in N.E.F.A. will get the same facilities as are admissible to other Central Government servants posted there.

#### "G' TYPE QUARTERS IN LAXMIBAI NAGAR

\*630. SHRI CHANDRA SHEKHAR:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received complaints of defective planning in the construction of 'G' Type Quarters in Laxmibai Nagar in New Delhi;

(b) whether the provision of covered cupboards had been sanctioned by Government but work has not been executed so far; if so, when the work will be commenced;

(c) whether any proposals for carrying out improvements to the kitchens and pipe lines in these quarters were received by Government through the Ministry of Health on hygienic considerations; and

(d) if so, the action taken by Government thereon?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a), (b), (c) and (d). The attention of the Hon'ble Member is drawn to the replies given to Questions Nos. 340 and 542 in the Rajya Sabha on the 4th December, 1963 and the 18th December, 1963, respectively. The position remains the same.

#### WATER SUPPLY SCHEME FOR DAVANGERI (MYSORE)

\*631. SHRI MULKA GOVTNDA REDDY: Will the Minister of HEALTH be pleased to state:

(a) whether Government have received estimates "for Water Supply Scheme for Davangere in Mysor\* State;

(b) if so, what are the estimate\*; and

(c) since how long this has been pending with the Ministry and what action has been taken thereon?

THE MINISTER FOR HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir.